## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.654/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES:

Padale Constructions Pvt. Ltd.

V/s ROC, Pune

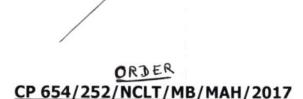
SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE



None present. Registry to issue Notice. Adjourned to 21.02.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 31.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)